

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
99/241-242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

**M/s. Om Innovation Call
Services Pvt. Ltd. and Ors.**

...RESPONDENT

Section
U/s 241-242

Order delivered on 04.01.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Adv. Tishampati Sen, Adv Riddhi
Sancheti, Adv. Anurag Anand, Adv.
Mukul Kulhari

For the Respondent

:Adv. Aakriti Dawar for R-3. Adv.
Saurav Agrawal, Adv. Anshika
Pandey for R-2. Adv. Samiksha
Tiwari on behalf of Respondent No. 4,
5 and 6.

ORDER

Ld. Counsel on behalf of the Petitioner is present and Ld. Counsel on behalf of the R-2 and R-3 are present and sought further two weeks' time to file their reply. Reply be filed within a period of two weeks. List the matter on **15.02.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)